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O.A. No. 99/07

ORDER DATED 7th FEBRUARY, 2008

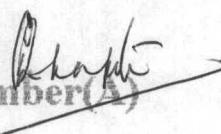
Coram:

Hon'ble DR. K.B.S. Rajan, Member(J)

Hon'ble Shri C.R. Mohapatra, Member(A)

When the case came up Mr. C.A. Rao, Ld. Counsel for the applicant submitted that the Railway Administration shall ~~be~~ ^{conceal} ~~conceal~~ to refer ~~to~~ this matter to the Railway Board for special consideration. As such he may be permitted with liberty to withdraw this Original Application.

2. Liberty is granted. This Original Application is disposed of as withdrawn. Inform the parties. No costs.


Member(A)


Member(J)